

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/42/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
Member,
Motor Accident Claims Tribunal,
Nagaon.

Dated Guwahati the 5th January, 2021

Sub: **Casual Leave.**

Ref:- Your letter No. MACT/N/1292, dtd 24.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 28.12.2020, 29.12.2020, 30.12.2020 and 31.12.2020 along with station leave permission from the morning of 28.12.2020 till the evening of 31.12.2020.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/43/A, dated 5.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.

(Signature)
05/1/2021

JT.REGISTRAR (VIGILANCE)

(Signature)